THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) Government is not aware of any unemployment problems faced by tea gardens in Doars and Tarai areas in West Bengal.

(b) to (d). Question does not arise.

# FAO Aid for Development Fisheries

4063. DR. B. L. SHAILESH : Will the Minister of AGRICULTURE be pleased to state :

the assistance received from the United Nation's FAO for the fisheries developmental programmes during last three years, year-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINIS-TRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : Information is being collected.

# Projects in New Okhla Industrial Area

4064. SHRI RAM PUJAN PATEL : Will the Minister of URBAN DEVELOP-MENT be pleased to state :

(a) whether any list of important projects on which action is yet to be taken is available in the office of Chairman, New Okhla Industrial Development Authority. if so, the details of the projects;

(b) whether Government propose to get the work started on these projects in the near future, is so, the appreximate time by which the work on each of the projects is fikely to start and completed; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHR I DALBIR SINGH): (a) to (c). • The information is being collected and will be laid on the Table of the House.

# Water Supply in Delhi

4065. KUMARI MAMIA BANER-JEE: Will the Minister of URBAN DEVELOPMENT be pleased to state: (a) whether it is a fact that supply of drinking water in Delhi is unhygienic and inadequate; and

(b) if so, the steps taken or proposed to be taken to supply adequate and hygienic drinking water?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP-MENT (SHRI DALBIR SINGH): (a) and (b). No, Sir, About 82% of population of Delhi has been covered with potable water supply and the balance population has local arrangements like hand pumps etc.. The per capita supply of water is about 53 galleac per day which is quite adequate at present.

No unhygienic water is being supplied in any part of Delhi. However, complaints of dirty water are received sometimes from the Distribution System which are investigated and attended to.

# Aid Under World Food Programme

4066. SHRI ANANTA PRASAD SETHI: Will the Minister of AGRICUL-TURE be pleased to state :

(a) the details of aid under the World Food Programme received by India during last three years for workers involved in forestry in Bihar, Orissa and Madhya Pradesh;

(b) the ariteria of selection of States for allocation of these funds;

(c) whether workers of other States engaged in forestry have also the right to get food aid under the World Food Programme; and

(d) if so, the other States proposed to be covered under this aid?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINIS-TRY OF AGRICULTURE (SHRI-YOGENDRA MAKWANA): (a) A stathment is given below.

(b) to (d). World Food Programme provides Commodity aid only. Any State Government/Union Territory can send development project (including forestry and nutritional and feeding programmes) to Government of India for seeking commodity aid from World Food programme. DECEMBER 1, 1986

# Statement

Food assistance provided to workers under forestry programmes in the States of Bihar, Madhya Pradesh and Orissa under the World Food Programme (WFP)

State	Commodity	1984-85	(Quantity in Metric Tonnes)	
			19 <b>85-</b> 86	1986-87 (upto November, 1986) <sup>*</sup> .
Bihar	Wheat		1200	1000
	Vegetable oil		300	
	Pulses		120	. 100
Madhya Pradesh	Wheat	-	600	
	Rice		1500	_
	Vegetable Oil	_	200	100
	Pulses		200	_
Orissa	Wheat		600	_
	Rice	—	500	500
	Vegatable		300	
	Pulses		200	—

#### Unauthorised Construction in Pashchimpuri, New Delhi

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4067. SHRI BANWARI LAL BAIRWA : Will the Minister of URBAN DEVLOPMENT be pleased to state :

(a) the total number of Janata flats constructed in Pocket-I, II & III of Pashchimpuri, New Delhi;

(b) the number of flates in which additions or alterations have been made upto October, 1986 with or without permission of DDA, separately, pocketwise;

(c) the number of flats where alteration work is in progress, pocket-wise; and

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(d) the number of FIRs lodged by DDA authorities against allottees regarding unauthorised alterations, years-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The details are as follows:

Pocket-1	: 852
Pocket-2	: 1212
Pocket-3	: 631
Total :	: 2695